NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 20

C.P.(IB)4212/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM	SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.03.2023**

NAME OF THE PARTIES **: PAWAN CARGO FORWARDS PRIVATE LIMITED**

V/s

FIRST FLIGHT COURIERS LIMITED

Appearance (via video-conference):

For the Applicant : Adv. Simran Kasat a/w Drupa Dhabalia i/b Bathiya Legal

For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **01.05.2023.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish